

1

ITEM NO. Mentioning COURT NO.5SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRL.M.P. No & & . /99 in SLP(CRL) No.255/99

OTTAVIO QUATTROCCHI Petitioner(s) /
& . Appellant(s)

VERSUS

C.B.I., N.D. Respondent(s)

Date: 15/03/99 This/These matter(s) was/were called on for hearing today.

CORAM:

HON BLE MR. JUSTICE G.T. NANAVATI
HON BLE MR. JUSTICE S.N. PHUKAN

For the appellant(s) Mr. CS. Vaidyanathan, ASG.
Mr. P. Parmeshwaran, Adv.

For Respondent (s) Mr. Gopal Singh, Adv.

Upon being mentioned the court made the following ORDER

Adjourned to 26.3.99

(Madhu Arora)(Meena Trikha)
Court Master Court Master

(listed on 22.3.99 before
Hon ble Mr. Justice G.T. Nanavati
And Hon ble Mr. Justice S.N. Phukan)